

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 81

CA 511/2020 IA 176/2022 CA 233/2021 CA 333/2020 CA 137/2023, CA
170/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.12.2023

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
LEASING & FINANCIAL SERVICES LTD

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Aditya Sikka, Advocate a/w Mr. Gaurav Jaiswal, appeared for the Union of India.

Mr. Ankur Sood, Advocate a/w Ms. Rojila Mandal, Uttam Rane, Advocate i/b Ankur Sood appeared for the Applicants NTADCL in CA No. 511/2020.

Mr. Ravi Kadam, Senior Counsel a/w Mr. Rohan Kadam, Mr. Sagar Vichare, Advocate i/b Abhishek Adke, Advocate appeared for the Applicant in CA No. 333/2023.

Mr. Janak Dwarkadas, Senior Counsel a/w Mr. Prateek Seksaria, Senior Counsel a/w Mr. Rohan Rajadakshya, Ms. Tina Abraham, Mr. Akshay Puri, Advocates appeared for the Applicant in CA No. 137/2023.

Ms. Drishti Das, Advocate a/w Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas appeared for the Respondent in CA No. 511/2020 and Respondent no. 2 & 3 in CA No. 137/2023 and Respondent in CA No. 333/20203.

CA No. 333/2023 –

1. Learned Counsel for the Applicant informs that the Union of India has filed intervention applicant and they want time to file reply. Time granted by serving advance copy to the Union of India at least two days before the next date of hearing.
2. Registry is directed to expedite the listing of intervention application.
3. List this CA on **17.01.2024** for hearing.

CA 511/2020 –

1. Learned Counsel for the NTADCL seeks time to file affidavit. Time granted.
2. List this CA on **18.01.2024** for hearing.

IA No. 176/2022 -

1. Ms. Abhilasha Rai, Advocate appeared for the Applicant.
2. Learned Counsel for the Applicant informs that arguing Counsel is not available and seeks adjournment.
3. List this CA on **18.01.2024** for hearing.

CA No. 233/2021 –

List this CA on **18.01.2024** for hearing.

CA Nos. 137/2023 & 170/2023 –

List these both CAs' on **20.12.2024** for hearing at 2:30 pm.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)